

Screening programme for diabetes and hypertension

2439. DR. CHANDAN MITRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had launched a diabetes and hypertension screening programme in 2010;

(b) if so, the present status of the programme along with reasons for very slow pace of its implementation; and

(c) the fresh steps taken by Government for proper implementation of the programme including setting up of facilities, recruiting man-power and strengthening laboratories for the purpose?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) was launched in 100 Districts of 21 States in 2010.

Under the Programme 29000 Glucometers, 5.8 crore Glucostrips and 6.67 crore Lancets have been supplied to 21 States for Diabetes screening under NPCDCS, Urban Health Checkup (4 cities) and Pilot Phase of School Health Programme (4 Districts).

As on 14.3.2013, nearly 1.70 crore persons have been screened for Diabetes and Hypertension out of which 12.22 lakh (7.18%) and 11.13 lakh (6.57%) persons are found suspected for Diabetes and Hypertension respectively.

(c) Under the programme the Government has taken the following steps:

- (i) Providing funds to the tune of Rs. 150.00 lakh per district for developing/strengthening and equipping Cardiac Care Unit (CCU).
- (ii) Providing funds for State Non-Communicable Diseases (NCD) Cell, District NCD Cell, District NCD Clinic, Community Health Centres (CHC) NCD Clinic and Sub-Centres.
- (iii) 693 Medical Officers have been trained through National Institute of Health and Family Welfare (NIHFW).

- (iv) 95 Trainers have been trained in 3 programme sessions conducted by NIHFW.

CSR spending of PSUs

2440. SHRI RAJIV PRATAP RUDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the some Public Sector Undertakings (PSUs) are not living up to the norms on Corporate Social Responsibility (CSR) spending laid out by the Department of Public Enterprises three years ago;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of the total funds allocated and spent during the last two financial years in this regard; and
- (d) the measures taken by Government in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (c) As per the Guidelines on Corporate Social Responsibility (CSR) for Central Public Sector Enterprises (CPSEs) issued by the Department of Public Enterprises (DPE) in April 2010, all profit making CPSEs are required to allocate CSR budget mandatorily through a Board Resolution as a percentage of Net Profit (previous year) in the following manner:

Types of CPSEs Net Profit (Previous year)	Expenditure range for CSR in a Financial year (% of profit)
(i) Less than Rs.100 crore	3% -5%
(ii) Rs.100 crore to Rs.500 crore	2% - 3%
	(Subject to a Minimum of Rs. 3 crore)
(iii) Rs.500 crore and above	0.5% - 2%

The CSR Budget is to be fixed for each financial year. This fund does not lapse. The unutilized funds in a particular year are transferred to a CSR fund in which it accumulates. Loss making CPSEs are not mandated to earmark specific funds for CSR activities.